

(b) the number of proposals approved and the number of proposals pending so far;

(c) the details of fund allotted for the approved proposals; and

(d) by when the remaining proposals are likely to be approved?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA): (a) and (b) The details of proposals received from the State Government of Madhya Pradesh regarding construction and maintenance of National Highways and proposals approved during the last three years are as under:—

Year	Details of proposals for developments of NHs under Annual Plan		Details of proposals for maintenance of NHs	
	Received	Approved	Received	Approved
2009-2010	51	43	36	23
2010-2011	24	19	19	19
2011-2012	23	13	5	5

(c) Details of funds allocated for development and maintenance of National Highways in the State of Madhya Pradesh during the last three years are as under:—

Year	Allocation (Rs. in crore)	
	NH(O)	M&R
2009-2010	150.16	57.15
2010-2011	134.24	45.39
2011-2012	101.69	33.01

(d) No proposals are pending for previous years.

Fraud practices by contractor

1231. SHRI D.P. TRIPATHI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether it is a fact that there is alleged fraud practices and graft adopted by private constructors in highway projects;
- (b) if so, the details thereof; and
- (c) the details of action Government is taking in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA): (a) to (c) World Bank's Institutional integrity unit in its report has alleged that some companies executing World Bank funded projects in respect of contract packages WB-9, WB-10, WB-12 under Lucknow-Muzaffarpur National Highway Project (LMNHP) in the State of Bihar, contract package IV-A under Grand Trunk Road Improvement Project (GTRIP) in the State of Uttar Pradesh and Bihar and contract package V-C under Third National Highways Project (TNHP) in the State of Jharkhand have committed sanctionable practices. Ministry had constituted a committee to conduct an enquiry and the committee had submitted its report. Accordingly, NHAI has been asked to verify the consequences occurred on the outcome of the projects in terms of quality or project completion and take appropriate action as per provisions of agreements with the contractors/supervision consultants.

Digitization of driving licences

1232. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government is contemplating to digitize all driving licences throughout the country;
- (b) if so, the details thereof;
- (c) whether any time-frame has been adopted for all-out implementation of the policy; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA): (a) and (b) Yes, Sir. The Ministry is implementing a Plan scheme for issue of driving licences in digital mode throughout the country.

(c) and (d) Necessary hardware and software and other facilities have been made available by the Ministry to all the States/Union Territories for issuing driving